

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF MOLI MERCHANT TRADERS PRIVATE LIMITED
RELEVANT PARTICULARS

1	Name of Corporate Debtor	Moli Merchant Traders Private Limited
2	Date of incorporation of Corporate Debtor	17-04-2010
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2010PTC202135
5	Address of the registered office and principal office (if any) of corporate debtor	W 82, Taloja Industrial Area (Taloja MIDC) Village Tondhare, Panvel, District Raigad Navi Mumbai Raigarh -Maharashtra- 410208
6	Date of Closure of Insolvency Resolution Process	25-11-2022
7	Liquidation Commencement date of Corporate Debtor	25-11-2022 (Order was uploaded & intimated to Liquidator on 15-01-2023) -IA No. 2066/2022 In CP No (IB)/1255/MB/C-IV/2020
8	Name and registration number of Liquidator	Mr. Vimal Kumar Agrawal IBBI/IPA-001/IP-P00741/2017-2018/11247
9	Address and E-mail of the Liquidator as registered with the Board	Office No. 4, Ground Floor C Wing, Shanti Jyot Building, Balaji Nagar, Near Railway Station, Bhayander West, Thane Pin 401101 E-mail: vimal@vpagrawal.in
10	Last date for submission of claims	14-02-2023

Notice is hereby given that the Hon'ble National Company Law Tribunal -Mumbai Bench has ordered the commencement of liquidation of the Moli Merchant Traders Private Limited. on 25th November, 2022

The stakeholders of Moli Merchant Traders Private Limited , are hereby called upon to submit a proof of their claims, on or before 14th February, 2023 to the liquidator at the address mentioned against item 9

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator :
Date and Place :

Vimal Kumar Agrawal
17/01/2023, Mumbai

